

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH – COURT NO. IV

CUSTOMS Appeal No. 363 of 2010

(Arising out of Order in Appeal No. 10/D-I/2010 dated 30/04/2010 passed by Commissioner (Appeals), Central Excise & Central Goods and Service Tax, New Delhi)

Shri Rohit Aggarwal,
Director,
Industrial Area, Bulandshahr Road,
Ghaziabad (UP)

...Appellant

Versus

**Commissioner of Customs,
Central Excise & Central GST, New Delhi**
C R Building, I P Estate,
New Delhi - 110002

....Respondent

APPEARANCE:

Mr. R. Santhanam, Advocate for the appellant

Mr. K. Poddar, Authorised Representative for the Respondent

CORAM : HON'BLE Ms. RACHNA GUPTA, MEMBER (JUDICIAL)

Date of Hearing: **7.10.2019**

Date of Decision: **15.01.2020**

ORDER SHEET

RACHNA GUPTA

Appeal dismissed. For order see appeal no. C/361/2010.

**(RACHNA GUPTA)
MEMBER (JUDICIAL)**

Bhanu